RAJYA SABHA [19 July, 2002]

Memorandum of Understanding (2002-2003) between the Government of India (Ministry of Steel) and Hindustan Steelworks Construction Limited

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI BRAJ KISHORE TRIPATHY): Madam, I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Steel) and Hindustan Steelworks Construction Limited for the year 2002-2003. [Placed in Library. *See* No. L.T. 5795/02]

- I. Report (2000-2001) of the University Grants Commission, New Delhi and related papers
- II. Accounts (2000-2001) of the National Council for Promotion of Urdu Language, New Delhi and related papers
- III. Report and Accounts (2000-2001) of the Indian Council of Social Science Research, New Delhi and related papers
- IV. Report and Accounts (2000-2001) of the National Council of Rural Institutes, Hyderabad and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. (SMT.) RITA VERMA) Madam, I lay on the Table: -

I. A copy each (in English and Hindi) of the following papers, under section 18 of University Grants Commission Act, 1956:

- (a) Annual Report of the University Grants Commission, New Delhi, for the year 2000-2001.
- (b) Review by Government on the working of the above Commission.
- (2) Statement giving reasons for the delay in laying the papers mentioned at 1(a) above. [Placed in Library. See No. L.T. 5852/02]
- II. A copy each (in English and Hindi) of the following papers:
 - (i) (a) Annual Accounts of the National Council for Promotion of Urdu Language, New Delhi for the year 2000-2001 and the Audit Report thereon.
 - (b) Review by Government on the working of the above Council.

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- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) Statements giving reasons for not laying the following Reports within the stipulated period: [Placed in Libran' See No. L.T. 5792/02]
- III. Annual Report and Accounts of the Indian Council of Social Science Research, New Delhi, for the year 2000-2001. [Placed in Library. See No. L.T. 5851/02]
- V. Annual Report and Accounts of the National Council of Rural Institutes, Hyderabad, for the year 2000-2001. [Placed in Library. See No. L.T. 5985/02]

MESSAGE FROM THE LOK SABHA

THE DELHI MUNICIPAL CORPORATION (VALIDATION OF ELECTRICITY TAX) ACT AND OTHER LAWS (REPEAL) BILL, 2002.

^ECRETARY-GENERAL: Madam, I have to report to the House the following message received from the Lok Sabha signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Delhi Municipal Corporation (Validation of Electricity Tax) Act and Other Laws (Repeal) Bill, 2002, as passed by Lok Sabha at its sitting held on the I8^m July, 2002."

Madam, I lay a copy of the Bill on the Table.

STUDY TOUR REPORT OF COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI JIBON ROY (West Bengal): Madam, I lay a copy (in English and Hindi) of the Study Tour Report of Committee on Public Undertakings (Thirteenth Lok Sabha) relating to Coal India Limited.

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